

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Dated: This 30th day of June, 2020

OA No. 062/00124/2020

HON'BLE DR. BHAGWAN SAHAI, MEMBER – A

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

1. Aabida Parveen, Age 38 years, W/o Mohammad Saleem Mir, R/o Dildar Karnah District Kupwara, At present Block D quarter No. 5 Police Housing Colony, Qammerwari Srinagar.
2. Salma Naaz, Age 33 years, W/o Aumair Iqbal, R/o Mohalla Hawell Baderwah District Doda, At present Z-1 Police Housing Colony, Qammerwari Srinagar.

.....Applicants

By Advocate : Sh. Bhat Fayaz Ahmad

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Govt. Education Department, Civil Sectt. Jammu/Srinagar.
2. Director School Education, Kashmir, Srinagar.
3. Chief Education Office, Srinagar.
4. Chief Education Officer, Doda.
5. Chief Education Officer, Kupwara

.....Respondents

By Advocate: Sh. Sudesh Magrota, DAG

O R D E R

Dr. Bhagwan Sahai, Member (A):-

1. Registry to allot OA number to this case.

2. Mr. Sudesh Magrota, learned DAG appears on behalf of the respondents.
3. Heard both the counsels.
4. Applicants' counsel submits that representations submitted by applicants to the respondents for retaining them in the present district of posting have not been considered by them and the applicants would be satisfied if the OA is disposed of with directions to the respondents to consider and decide their pending representations within a short period of time.
5. The respondents' counsel submits that the OA can be disposed of in the requested manner and that the respondents would decide the pending representations of the applicants..
6. In view of the above, the OA is disposed of at the stage of admission by directing the respondents to consider the pending representations of the applicants and pass a well reasoned order on them within two weeks from the date of receipt of a copy of this order. No costs.

(Rakesh Sagar Jain)
Member(J)

(Dr.Bhagwan Sahai)
Member (A)

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